Central Administrative Tribunal Ernakulam Bench

Dated Tuesday, the sixth day of June, One thousand, nine hundred and eighty nine.

Present

Hon'ble Shri GS Sharma, Judicial Member

Hon'ble Shri NV Krishnan, Administrative Member

DA NO. 475/86

- 1 P Ravindran
- 2 EK Pavithran
- 3 K Rajan
- 4 K Sankarankutty

: Applicants

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- Divisional Railway Manager Southern Railway Palghat Division, Palghat
- Senior D.P.O., Southern Railway Palghat Division, Palghat.
- D.S.O., Southern Railway, Palghat Division, Palghat.
- 4. The Asst. Personnel Officer Personnel Branch Southern Railway, Palghat Divn. Palghat.

: Respondents

M/s VK Ravindran & PV Mohanan : Counsel for Applicants

Mr. MC Cherian : Counsel for Respondents

ORDER

Shri G S Sharma, Judicial Member

Heard counsel on either side.

- The learned counsel for the applicants states before us that the applicants have already been granted the reliefs during the pendency of this application and they have no interest in prosecuting the case any further. The O.A. has, therefore, become infructuous and is dismissed accordingly.
- There will be no order as to costs.

(NV Krishnan) Administrative Member 6.6.89 (GS Sharma) Judicial Member 6.6.89

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